

## RESERVE BANK OF INDIA

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August 20, 2021

Department of Communication, Central Office, S.B.S.Marg, Mumbai-400001

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## Directions under Section 35 A read with Section 56 of the Banking Regulation Act, 1949 - Deccan Urban Co-operative Bank Limited, Vijayapura, Karnataka -Extension of period

The Reserve Bank of India issued All Inclusive Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 to Deccan Urban Co-operative Bank Limited. Vijayapura, Karnataka, vide Directive DoS.CO.UCB-South/Dir.1/1849/10.01.023/2020-21 dated February 18, 2021, the validity of which is up to August 19, 2021.

- 2. The Reserve Bank of India is satisfied that in the public interest, it is necessary to extend period operation of the Directive DoS.CO.UCB-South/Dir.1/1849/10.01.023/2020-21 dated February 18, 2021, issued to Deccan Urban Co-operative Bank Limited, Vijayapura, Karnataka. Accordingly, the Reserve Bank of India, in exercise of the powers vested in it under sub-section (1) of Section 35 A read with Section 56 of the Banking Regulation Act. 1949, hereby directs that the Directive DoS.CO.UCB-South/Dir.1/1849/10.01.023/2020-21 dated February 18, 2021, the validity of which is up to August 19, 2021, shall continue to apply to the bank for a further period of six months from August 20, 2021 to February 19, 2022, subject to review.
- 3. Other terms and conditions of the Directive under reference shall remain unchanged.

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(Yogesh Dayal) Chief General Manager